

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 304

IA-5038/2021

In

IB-930(ND)/2019

IN THE MATTER OF:

M/s. S.S.P Packagings

.... Petitioner/Applicant

Vs.

M/s. Jagpin Breweries Ltd.

.... Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 24.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the OC : Mr. Abhishek Anand, Mr. Abhishek Sinha Advs.

For Respondent : Mr. Ashish Verma, Ms. Salonee Keshwani Advs.

ORDER

IA-5038/2021

One week further time granted to enable the parties to file the written submissions.

List the matter for compliance **on 03.05.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)